GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

LOK SABHA UNSTARRED QUESTION NO. 2145

ANSWERED ON 09/12/2024

Women Enrollment in Higher Educational Institutions

2145. Dr. K Sudhakar: Dr. Gumma Thanuja Rani:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has any data regarding the vacant posts of teachers in primary schools in Karnataka, if so, the details thereof;
- (b) whether any vacancies of teachers have been observed in Government schools of Chikkaballapur, if so, the details thereof;
- (c) the number of women enrolled in higher educational institutions (bachelors, masters, PhD) across the country, State-wise;
- (d) the steps taken by the Government to increase enrollment of women and ensure a safe environment for women in higher educational institutions across the country; and
- (e) whether the Government has data on the rate of enrollment of women in higher educational institutions in Chikkaballapur, Karnataka, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(Dr. SUKANTA MAJUMDAR)

(a) & (b): Education being a subject in the Concurrent List of the Constitution, majority of the schools in the country comes under the administrative control of States/UTs. The recruitment, service conditions and rational deployment of teachers come under the purview of the respective State Governments/UT Administrations.

Teacher Status for FY 2024-25 as per Annual Work Plan & Budget (AWP&B 2024-25)

State/UT	Elementary level Teachers (class 1-8)			Secondary level Teachers		
	Sanctioned	In-position	Vacant	Sanctioned	In-position	Vacant
Karnataka	188581	148713	39868	44341	34174	10167

Recruitment of teachers in schools is a continuous process as vacancies keep arising due to factors like retirement, resignation and additional requirements on account of enhanced students' strength/new schools and the onus of recruitment of teachers through a competitive selection examination with due care for consistency and sanctity after assessing expected subject wise teacher vacancies by means of a comprehensive technology based planning and forecasting exercise falls upon the concerned State Government/Union Territory administration.

- (c): As per AISHE 2022-23 (Provisional), information regarding the total number of women enrolled in higher educational institutions at the bachelors, masters, PhD level across the country is available at https://www.education.gov.in/parl_ques.
- (d): National Education Policy (NEP) 2020 aims to ensure that no child loses opportunity to learn and excel because of the circumstances of birth or background. This policy aims at bridging the social category gaps in access, participation, and learning outcomes, including providing greater access to women. The Central Government has taken various measures to promote higher education among the students across the nation including women, such as fee reductions, establishment of more institutes, scholarships, priority access to national level scholarships to aid students with poor financial backgrounds to pursue their education, etc.

With a view to improve female enrolment in the Undergraduate Programmes in Indian Institutes of Technology (IITs) and National Institutes of Technology (NITs), supernumerary seats were created which increased the female enrolment from less than 10% to more than 20%. Women constitute 43% of enrolment in STEM education, one of the highest in the world.

UGC is implementing the scheme of 'Development of Women's Studies in Universities and Colleges'.

UGC is providing fellowship to pursue Ph.D. in all discipline to students including women.

In order to provide safe environment for women in higher educational institutions, UGC has issued the guidelines for safe secure environment for Women and Women cell in HEIs and University Grants Commission (Prevention, prohibition and Redressal of Sexual Harassment of woman employees and students in Higher Educational Institutions) Regulations, 2015.

UGC also issues advisories from time to time to the Higher Education Institutions for the adoption and implementation of Sexual Harassment of Women at workplace (Prevention, Prohibition and Redressal Act, 2013 and adherence to UGC Regulations/Guidelines in this regard as well as to take the steps/actions prescribed in the Regulation/Guidelines of UGC.

The All India Council for Technical Education (AICTE) offers various scholarships like AICTE Pragati Scholarship Scheme Specially for Girls (Degree & Diploma), AICTE Saksham Scholarship Scheme (Degree & Diploma), AICTE Swanath Scholarship Scheme (Degree & Diploma), AICTE PG scholarship Scheme, AICTE Doctoral Fellowship (ADF). AICTE has also launched the AICTE Post-Doctoral Fellowship (PDF) scheme in June 2024 from the academic year 2024-25 for girls and boys of AICTE approved Institutions.

AICTE has also mandated its institutions to have the Women Harassment Cell and Anti Ragging Cell in their respective institutes and details are hosted on the website of each and every institute to ensure a safe environment for women in higher educational institutions across the country.

(e): As per AISHE 2022-23 (Provisional), there are 13,551 women students enrolled at all levels in the Chikkaballapur district of Karnataka.

ANNEXURE REFERRED TO IN PART (c) OF THE REPLY TO THE LOK SABHA UNSTARRED QUESTION NO 2145 TO BE ANSWERED ON 09/12/2024 REGARDING "WOMEN ENROLLMENT IN HIGHER EDUCATIONAL INSTITUTIONS" ASKED BY DR. K SUDHAKAR: DR. GUMMA THANUJA RANI, HON'BLE MEMBER OF PARLIAMENT

	per AISHE 2022-23 (Provisional)							
Sl No	State/UTs	Ph.D.	Post Graduate	Under Graduate				
1	A & N Islands		751	2331				
2	Andhra Pradesh	2846	98878	712084				
3	Arunachal Pradesh	275	5844	20952				
4	Assam	2359	58562	281004				
5	Bihar	2205	86469	1118964				
6	Chandigarh	350	12692	35871				
7	Chhattisgarh	1343	99799	371381				
8	Delhi	9641	107433	491511				
9	Goa	743	5222	22689				
10	Gujarat	4963	135095	617558				
11	Haryana	4155	103720	433001				
12	Himachal Pradesh	976	21604	138776				
13	Jammu and Kashmir	2085	41663	143979				
14	Jharkhand	879	66974	352306				
15	Karnataka	5791	165748	992910				
16	Kerala	6082	117816	535121				
17	Ladakh	8	284	2185				
18	Lakshadweep			299				
19	Madhya Pradesh	3568	253968	918469				
20	Maharashtra	11362	342043	1644917				
21	Manipur	1211	6577	50230				
22	Meghalaya	534	9702	43550				
23	Mizoram	579	3063	15075				
24	Nagaland	357	4989	20612				
25	Odisha	1640	58487	399412				
26	Puducherry	325	15070	35163				
27	Punjab	4882	67277	302758				
28	Rajasthan	6524	178777	962107				
29	Sikkim	332	3571	12555				
30	Tamil Nadu	15362	273418	1289393				
31	Telangana	2606	126029	678078				
32	D & N Haveli and Daman & Diu	2	641	5273				
33	Tripura	77	5130	41382				
34	Uttar Pradesh	10820	478525	2864998				
35	Uttarakhand	2919	60691	214265				
36	West Bengal	4640	186440	1048737				
	All India	112441	3202950	16819897				